

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

O.A No. 219/97

Shri S. Dutta 'Applicant(s)
-vs-

Union of India & 625 Respondent(s)

Adv. A. K. Roy, S. Sharma Advocate for the Applicant(s)

Adv. B. K. Sharma Advocate for the Respondent(s)

Office Note	Date	Court Orders
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24.9.97 Mr A.K.Roy, learned counsel for the applicant is present. None for the Railway respondents.

Heard Mr A.K.Roy. The applicant has submitted his last representation No. SD/39-91/1/97 dated 4.6.97 (Annexure-U) to the General Manager, N.F. Railway, Maligaon, Guwahati. This representation is pending disposal. Therefore, the O.A.No.219/97 is disposed of with a direction to the General Manager, N.F.Railway, Maligaon to dispose of the representation dated 4.6.97 within 45 days from the date of receipt of this order.

Application is disposed of. No order as to costs.

6
Member

10/11/97

Copy of the order has been sent to the D/Sec. for issuing the same to the L/Admrs. of the parbha.

the issued under

D.No. 3357 & 3358

Dt. 10.11.97

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